

30.5.2012

Nobody is responding for the applicant.  
For Respondents: Sri R. Mishra

As there is no D.B. available today, let it be listed on  
31.5.2012.

*S.P.*  
(S.P. Singh)  
M(A)

Girish/-

31-5-12

No sitting of D.B.  
6/5/12

*BoE*

04-7-12

Due to reference on account  
of sick leave of Mr. Gaurav  
Rastogi, Adm. Case is adjourned  
to 30-8-12

*BoE*

*QR  
No R.A. has been  
filed.  
1/8/12*

✓ 30.8.2012

O.A. No. 26/12

Hon'ble Sri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri S.P. Singh, Member (A)

*02  
Copy Sodeer  
dated 30-8-12  
Bhawani  
03-9-12*

List revised. It is 11.35 a.m.

No body is responding for the applicant.

Sri S.K. Awasthi for Sri R. Mishra is present, though Sri R. Mishra is on adjournment.

M.P. No. 409/12: This is a formal application for taking CA on record.  
Allowed. It is taken on record.

As there is no response from the side of the applicant, it is dismissed in default and for non-prosecution.

*S.P.*  
Member (A)

*Birender*  
Member (J)

HLS/-